

MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English Versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1990-91.

(2) A Statement (Hindi and English versions) showing reasons for delay in Laying the Papers mentioned at (1) above.

[Placed in Library. See No. LT-1999/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies (Volume-II) for the year 1990-91.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-2000/92]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) A statement regarding Review by the Government on the working of the Trade Fair

Authority of India, New Delhi, for the year 1990-91.

(ii) Annual Report of the Trade Fair Authority of India, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(6) A statement (Hindi and English versions) showing reasons delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-2001/92]

14.23 hrs.

#### MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message from the Secretary General of Rajya Sabha :-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Provisions of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.2) Bill, 1992 which was passed by the Lok Sabha at its sitting held on the 29th April, 1992 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

14.23 1/2 hrs.

#### ASSENT TO BILLS

[English]

SECRETARY GENERAL: Sir, I lay on the Table copies, duly authenticated by the